



**TRIPURA JUDICIAL ACADEMY
KUNJABAN TOWNSHIP, AGARTALA**

E-mail: tja.agt2014@gmail.com / Website : <http://tja.tripura.gov.in>

F.14(5)-HC/TJA/2015-18/6018-43 Dated, Agartala, the 26th September, 2018.

N O T I F I C A T I O N

Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial Officers of Tripura Judicial Service to attend the programmes of the **National Judicial Academy, Bhopal** during the period from **October, 2018 to April, 2019** as per below noted schedule:-

Sl. No.	Prog. No.	Course date	Title of the Course	Participant nominated
1.	P-1126	12.10.2018 to 16.10.2018	Refresher Course for Family Courts	Sri Udit Choudhuri Judge, Family Court, Kailashahar.
2.	P-1129	02.11.2018 to 04.11.2018	Workshop for Additional District Judges	Smt. Sudipta Choudhury Additional District & Sessions Judge. Unakoti Judicial District. Kailashahar.
3.	P-1130	16.11.2018 to 22.11.2018	Orientation Programme for Junior Division Judges	Sri Amarjit Dey Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1 st Class, Kanchanpur. North Tripura Judicial District. Sri Rajarshi Chakraborty Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1 st Class, Sabroom. South Tripura Judicial District
4.	P-1143	07.12.2018 to 09.12.2018	Refresher Course for Labour Courts	Smt. Sankari Das Judge, Family Court. Udaipur. Gomati Judicial District.
5.	P-1144	07.12.2018 to 09.12.2018	National Seminar for Principal District and Sessions Judges on Access to Justice and Legal Aid	Sri S. Datta Purkayastha District & Sessions Judge, West Tripura Judicial District.
6.	P-1147	04.01.2019 to 10.01.2019	Orientation Programme for Junior Division Judges	Sri Raja Gupta Civil Judge (Jr. Div.)-cum-JM 1 st Class, Unakoti Judicial District. Ms. Deepa Bhattacharya JM 1 st Class-cum-Civil Judge (Jr. Div.), Khowai Judicial District.
7.	P-1151	08.02.2019 to 10.02.2019	Refresher course for Commercial Court	Sri P.K. Dutta District & Sessions Judge, Unakoti Judicial District, Kailashahar. Sri V. Pandey District & Sessions Judge. Sepahijala Judicial District.
8.	P-1154	01.03.2019 to 07.03.2019	Orientation Programme for Junior Division Judges	Ms. Mitra Das JM 1 st Class and Civil Judge (Jr. Div.) West Tripura Judicial District, Agartala. Ms. Dorothy Jamatia JM 1 st Class-cum-Civil. Judge (Jr. Div.), Gomati Judicial District, Udaipur.
9.	P-1155	08.03.2019 to 10.03.2019	Workshop for Additional District Judges	Sri A. Debbarma Registrar (Judicial), High Court of Tripura.

10.	P-1157	22.03.2019 to 24.03.2019	Refresher Course on PML Act	Sri S. Sarma Roy Additional District & Sessions Judge, West Tripura Judicial District, Agartala.
11.	P-1159	05.04.2019 to 07.04.2019	Workshop for Additional District Judges	Sri Sanjoy Bhattacharjee Additional District & Sessions Judge, West Tripura Judicial District, Agartala.
12.	P-1161	12.04.2019 to 14.04.2019	Training of Trainers for SJAs	Sri A. Paul Director, Tripura Judicial Academy.

The attendance in the programme will be treated as official duty.

Hon'ble the Chief Justice has been further pleased to allow non entitled officers to travel upto Bhopal and back by Air provided that the air tickets are purchased well in advance directly from low cost air lines offering cheapest fare in the concerned route.

By order,

Sd/-

(A. Paul)

Director

Tripura Judicial Academy

Copy for information to:-

1. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice, S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary attached to the Registrar General, High Court of Tripura, Agartala.
5. The Director, National Judicial Academy, Bhopal. This refers to their letter No. NJA/Dir./Ac. Prog./2018-19/383, dated, 30th August, 2018. Fax- +917552696904, E-mail: njabhopal@nja.gov.in / rgoda@nja.gov.in
6. The District & Sessions Judge, Gomati Judicial District, Udaipur/North Tripura Judicial District, Dharmanagar/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sepahijala. They are requested to inform the concerned Judicial Officers of their respective Judgeships to attend the programme as per the schedule above.
7. The Judge, Family Court, Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District.
8. Sri Udit Choudhuri, Judge, Family Court, Kailashahar, Unakoti Judicial District with a request to attend the programme as per the schedule above.
9. Sri S. Datta Purkayastha, District & Sessions Judge, West Tripura Judicial District with a request to attend the programme as per the schedule above.
10. Sri P.K. Dutta, District & Sessions Judge, Unakoti Judicial District, Kailashahar with a request to attend the programme as per the schedule above.
11. Sri A. Paul, Director, Tripura Judicial Academy with a request to attend the programme as per the schedule above.
12. Sri V. Pandey, District & Sessions Judge, Sepahijala Judicial District with a request to attend the programme as per the schedule above.
13. Sri S. Sarma Roy, Additional District & Sessions Judge, West Tripura Judicial, District, Agartala with a request to attend the programme as per the schedule above.
14. Sri A. Debbarma, Registrar (Judicial), High Court of Tripura with a request to attend the programme as per the schedule above.

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15. Smt. Sankari Das, Judge, Family Court, Udaipur, Gomati Judicial District with a request to attend the programme as per the schedule above.
16. Sri Sanjoy Bhattacharjee, Additional District & Sessions Judge, West Tripura Judicial District, Agartala with a request to attend the programme as per the schedule above.
17. Smt. Sudipta Choudhury, Additional District & Sessions Judge, Unakoti Judicial District, Kailashahar with a request to attend the programme as per the schedule above.
18. Sri Amarjit Dey, Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1st Class, Kanchanpur, North Tripura Judicial District with a request to attend the programme as per the schedule above.
19. Sri Rajarshi Chakraborty, Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1st Class, Sabroom, South Tripura Judicial District with a request to attend the programme as per the schedule above.
20. Sri Raja Gupta, Civil Judge (Jr. Div.)-cum-JM 1st Class, Unakoti Judicial District with a request to attend the programme as per the schedule above.
21. Ms. Deepa Bhattacharya, JM 1st Class-cum-Civil Judge (Jr. Div.), Khowai Judicial District with a request to attend the programme as per the schedule above.
22. Ms. Mitra Das, JM 1st Class and Civil Judge (Jr. Div.) West Tripura Judicial District, Agartala with a request to attend the programme as per the schedule above.
23. Ms. Dorothy Jamatia, JM 1st Class-cum-Civil Judge (Jr. Div.), Gomati Judicial District, Udaipur with a request to attend the programme as per the schedule above.
24. ✓ The System Analyst, High Court of Tripura, Agartala with request to email this letter to Sl. Nos. 05 to 23 as well as upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

APJ 20/9
Director
Tripura Judicial Academy